

NOTICE

Please take notice that WPC/4801/2008 shall be taken up by Hon'ble Mr. Justice Kailash Prasad Deo today i.e. On 17.11.2021 at 12:00 noon in Court No. 19 through V.C.

By Order,

Sd/-

(Sanjeev Kumar Das)

Joint Registrar (L&C)

Dated the 17th November,2021

High Court of Jharkhand, Ranchi

NOTIFIED CASES CAUSELIST For Wednesday The 17th November 2021
COURT NO. 19 (THROUGH VC)
SINGLE BENCH (BENCH ID-24735)
AT 12:00 PM
HON'BLE MR. JUSTICE KAILASH PRASAD DEO

Orders

1	W.P(C)/4801/2008	BEDI MAHTO VS M/S B.C.C.L AND ORS	M.B.LAL	S.C.(LAND CEILING) ANOOP KUMAR MEHTA RANJAN KUMAR
	RESIDUARY MATTERS-00			